## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUT	NAL, HELD ON 07/09/2017 AT 10.30 AF	VI 
PRESENT: SHRI Ch. M SHRI S. VI.	IOHD SHARIEF TARIQ, MEMBER-JU JAYARAGHAVAN, MEMBER - TECH	UDICIAL NICAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/9/2017	
NAME OF THE PETITIONER(S)	: S. BALASUBRAMANIAN + 14	
NAME OF THE RESPONDENT(S)	: ARUNA THEATRES & ENTERPRISES PVT LTD	
UNDER SECTION	: 241/242 of companies act 2016	· .
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
B-Dhanaraj -		\$ pararaj
R RAJESH .	Cornel for R5	7.7
R. S. VISWADATHAN	Consel for Petitionis	ly 10
K. S. VISWANATHAN  Syambows Smarachage	conser for Newspor-7	Laner
		. @

## **ORDER**

Counsel for the Petitioner present. Counsel for R1 and R4 present. Counsel for R5 present. Counsel for R6 present. No representation on behalf of R2 and R3. After hearing both the parties, the consensus has been arrived at amount the parties. The price of the shares be sold by the Petitioner will be fixed within two weeks and a joint memo will be filed before the Bench on the next date of hearing. Put up on 20.09.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** 

MEMBER (JUDICIAL)

ghk